

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

21/01/2019

C.P./260/7/2017

O.A./260/194/2016

FOR ADMISSION

ITEM NO:47

FOR APPLICANTS(S) Adv. : Ms. Bharati Mohanty (on behalf of Mr. P.P. Behera)

FOR RESPONDENTS(S) Adv.:

RASHMI RANJAN MISHRA

-V/S-

ASUTOSH TRIPATHY

Notes of The Registry	Order of The Tribunal		
	<p>Ms. Bharati Mohanty, Ld. Counsel on behalf of Mr. P.P. Behera, Ld. Counsel for the Petitioner submitted that the order of this Tribunal in this case has been complied. Hence she does not want to press the C.P. Accordingly, the C.P. is dropped. Notices discharged.</p> <table border="1" data-bbox="520 1146 1374 1218"><tr><td data-bbox="520 1146 954 1218">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1146 1374 1218">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p data-bbox="520 1279 549 1312">kb</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		